

SECTION IVB

Listed on. 17.02.2017

Court No. 11

IN THE SUPREME COURT OF INDIA Item No. 59
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL)NO. 9748 OF 2015
WITH PRAYER FOR INTERIM RELIEF

Jintendra Singh Yadav

...Petitioner(s)

Versus

The Oriental Bank of Commerce & Ors.

...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.11.2015, when the Court was pleased to pass the following order :-

“ As per the request made in the letter circulated by the learned counsel appearing for the Petitioner for adjournment of the matter on personal ground, the matter is adjourned.

List after four weeks.”

It is submitted that Mr. Anuvrat Sharma, counsel for the respondents has on 21.08.2015 filed counter affidavit on behalf of all the 4 respondents. Copy of the same is included in paper books.

Service of show cause notice is complete.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 16th day of February, 2017.

ASSISTANT REGISTRAR

Copy to :- Dr. Sushil Balwada, Adv.

Mr. Anuvrat Sharma, Adv.

ASSISTANT REGISTRAR

Com1/Mty